

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 4174 / 2008 @
PETITION FOR SPECIAL LEAVE TO APPEAL @ NO. 6692 / 2007

Bikoba Deora Gaikwad & Ors. .. Appellant(s)
Versus
Hirabai Marutirao Ghorgare & Ors. .. Respondent(s)

DATE : 27 / 05 / 2008 This matter was called on for
pronouncement of judgment today.

For Appellant(s) Mr. Shivaji M J adh av, Adv.

For Respondent(s) Ms. Abha R Shar m a , Adv.

Hon'ble Mr. Justice Lokeshwa r Singh P a nta pronounced the
judgment on behalf of Hon'ble Mr. Justice S.B. Sinha of the Bench
comprising Hon'ble Mr. Justice S.B. Sinha and His Lordship.

Leave granted.

The appeal is dismissed with costs. Counsel's fee assessed at
Rs. 25,000 / -

[Charanjeet Kau r]
Court Master

[Vinod Kulvi]
Court Master

[Signed reportable judgment is placed on the file]